

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No. 515/95

Dated: 18.07.2017

Consequent upon the promotion of Mr. Imtiyaz Ahmad Lone, Mr. Adnan Syed, Mr. Sushil Singh, Mr. Arun Kumar Kotwal, Mr. Khem Raj, Mr. Dinesh Gupta, Mr. Parvaiz Iqbal and Mr. Prem Sagar, Munsiffs as Sub Judges/Civil Judges (Sr. Division) on ad-hoc basis and in the interest of administration, the following transfers/postings of Sub-Judges and Munsiffs are hereby made:

1. Mr. Mirza Riyaz-ul-Haq, Sub Judge/CJM, Kulgam is transferred and posted as Chief Judicial Magistrate, Rajouri, against available vacancy.
2. Mr. Vijay Singh Manhas, Sub Judge/CJM, Bandipora is transferred and posted as Chief Judicial Magistrate, Reasi, against available vacancy.
3. Ms. Masarat Roohi, Sub Judge/Special Mobile Magistrate, Srinagar is transferred and posted as Chief Judicial Magistrate, Sopore, vice Mr. Mehraj-ud-din Sofi.
4. Mr. Balbir Lal, Chief Judicial Magistrate, Kishtwar is transferred and posted as Chief Judicial Magistrate, Udhampur, against available vacancy.
5. Mr. Ashwani Kumar, Sub Judge, Leave Reserve, High Court is transferred and posted as Chief Judicial Magistrate, Jammu, against available vacancy.
6. Mr. Aijaz Ahmad Khan, Spl. Mobile Magistrate (T), Srinagar is transferred and posted as Chief Judicial Magistrate, Srinagar, against available vacancy.
7. Mr. Mohd Ashraf Khan, Sub Judge/CJM, Shopian is transferred and posted as Chief Judicial Magistrate, Poonch, against available vacancy.
8. Mr. Mohd. Rafiq Chak, Municipal Magistrate, Jammu is transferred and posted as Forest Magistrate, Srinagar, vice Mr. Bashir Ahmad Munshi.
9. Mr. Abdul Nasir, Sub Judge, Batote is transferred and posted as Sub Judge LRP, High Court, Srinagar, against available vacancy.



10. Mr. Rajesh Kumar Abrol, Sub Judge, Chadoora is transferred and posted as Sub Judge LRP, High Court, Jammu against available vacancy.
11. Mr. Surinder Singh, Passenger Tax & Electricity Magistrate, Srinagar is transferred and posted as City Judge, Jammu, vice Mr. Manjit Singh Manhas.
12. Mr. Om Parkash Thakur-1, Chief Judicial Magistrate, Doda is transferred and posted as Judge Small Causes Court, Srinagar, vice Mr. Manjit Rai.
13. Mr. Gowhar Majid Dalal, Sub Judge, Bijbehara is transferred and posted as Special Mobile Magistrate(T), Srinagar, vice Mr. Aijaz Ahmad Khan.
14. Mr. Javed Alam, Sub Judge/Special Mobile Magistrate, Pulwama is transferred and posted as Chief Judicial Magistrate, Pulwama, against available vacancy.
15. Mr. Mehraj-ud-Din Sofi, Chief Judicial Magistrate, Sopore is transferred and posted as Chief Judicial Magistrate, Ganderbal, vice Mr. Raja Mohammad Tasleem.
16. Mr. Surjit Singh Bali, Special Mobile Magistrate (T), Jammu is transferred and posted as Chief Judicial Magistrate, Shopian, vice Mr. Mohd. Ashraf Khan.
17. Mr. Om Prakash Bhagat, Sub Judge/Spl. Mobile Magistrate, Bhaderwah is transferred and posted as Sub Judge, Chadoora, vice Mr. Rajesh Kumar Abrol.
18. Mr. Manjit Singh Manhas, City Judge, Jammu is transferred and posted as City Judge, Srinagar, vice Ms. Umi Kulsoom.
19. Mr. Som Lal, Sub Judge/Spl. Mobile Magistrate, Budgam is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Jammu vice Ms. Anjum Ara.
20. Mr. Mohd. Ashraf Bhat, Sub Judge/Special Mobile Magistrate, Anantnag is transferred and posted as Chief Judicial Magistrate, Handwara, against available vacancy.
21. Mr. Pardeep Kumar Sandhu, Sub Judge,(Electricity Magistrate), Pattan is transferred and posted as Sub Judge LRP, High Court, Jammu, against available vacancy.
22. Ms. Sandeep Kour, Sub Judge, Nowshera is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Udhampur, vice Ms. Rajni Sharma.
23. Mr. Yahya Firdous Ahangar, Chief Judicial Magistrate, Ramban is transferred and posted as Railway Magistrate, Jammu, vice Mr. Anoop Kumar.

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24. Mr. Raja Mohammad Tasleem, Chief Judicial Magistrate, Ganderbal is transferred and posted as Chief Judicial Magistrate, Bandipora, vice Mr. Vijay Singh Manhas.
25. Mr. Anoop Kumar, Sub Judge (Railway Magistrate), Jammu is transferred and posted as Chief Judicial Magistrate, Ramban, vice Mr. Yahya Firdous Ahanger.
26. Mr. Madan Lal, Sub Judge/Special Mobile Magistrate, Baramulla is transferred and posted as Excise Magistrate, Jammu, vice Mr. Yash Pal Sharma.
27. Mr. Manoj Parihar, Sub Judge, Bhaderwah is transferred and posted as Municipal Magistrate, Jammu, vice Mr. Mohd. Rafiq Chak.
28. Mr. Arvind Sharma, Sub Judge, Baramaulla is transferred and posted as Sub Judge, Batote, vice Mr. Abdul Nasir.
29. Mr. Yash Pal Sharma, Excise Magistrate, Jammu is transferred and posted as Municipal Mobile Magistrate, Srinagar, vice Mr. Amit Sharma.
30. Mr. Bashir Ahmad Munshi, Forest Magistrate, Srinagar is transferred and posted as Chief Judicial Magistrate, Kishtwar, vice Mr. Balbir Lal.
31. Mr. Amit Sharma, Sub Judge/Municipal Magistrate, Srinagar is transferred and posted as Special Mobile Magistrate (T), Jammu, vice Mr. Surjit Singh Bali.
32. Mr. Manjeet Rai, Judge Small Causes Court, Srinagar is transferred and posted as Sub Judge/ Spl. Mobile Magistrate (Passenger Tax), Jammu, vice Ms. Arti Mohan.
33. Ms. Anjum Ara, Sub Judge/Spl. Mobile Magistrate, Jammu is transferred and posted as Sub Judge, Ram Nagar, vice Ms. Renu Dogra.
34. Ms. Arti Mohan, Sub Judge/Special Mobile Magistrate (Passenger Tax), Jammu is transferred and posted as Sub Judge, Leave Reserve, High Court, Jammu, against available vacancy.
35. Ms. Rajni Sharma, Sub Judge/Special Mobile Magistrate, Udhampur is transferred and posted as Sub Judge, Nowshera, vice Ms. Sandeep Kour.
36. Ms. Umi Kulsoom, City Judge, Srinagar is transferred and posted as Sub Judge, Bijbehara, vice Mr. Gowhar Majid Dalal.
37. Mr. Ahsan-ullah Parvez Malik, Sub Judge/Special Mobile Magistrate, Poonch is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Pulwama, vice Mr. Javed Alam.

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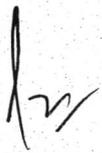
38. Mr. Iqbal Ahmad Masoodi, Sub Judge, Kupwara is transferred and posted as Chief Judicial Magistrate, Kulgam, vice Mr. Riyaz-ul-Haq Mirza.
39. Ms. Renu Dogra, Sub Judge, Ramnagar is transferred and posted as Sub Judge, Bhaderwah, vice Mr. Manoj Parihar.
40. Ms. Sudesh Sharma, Sub-Judge, LRP, High Court Wing Jammu is transferred and posted as Passenger Tax & Electricity Magistrate, Srinagar, vice Mr. Surinder Singh.
41. Ms. Spalzes Angmo, Chief Judicial Magistrate, Leh is transferred and posted as Chief Judicial Magistrate, Kargil, against available vacancy.
42. Mr. Imtiyaz Ahmad Lone, Munsiff, Budgam, on his promotion as Sub Judge, is transferred and posted as Sub Judge, (Electricity Magistrate), Pattan vice Mr. Pardeep Kumar Sandhu.
43. Mr. Adnan Syed, Sub Registrar, Jammu, on his promotion as Sub Judge, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Poonch, vice Mr. Ahsan-ullah-Parvaiz Malik.
44. Mr. Sushil Singh, Munsiff, Udhampur, on his promotion as Sub Judge, is transferred and posted as Sub Judge/Spl. Mob. Magistrate, Baramulla, vice Mr. Madan Lal.
45. Mr. Arun Kumar Kotwal, Munsiff/Addl. Spl. Mobile Magistrate, Doda on his promotion as Sub Judge, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Bhaderwah, vice Mr. O.P. Bhagat.
46. Mr. Khem Raj, Munsiff, Kishtwar, on his promotion as Sub Judge, is transferred and posted as Chief Judicial Magistrate, Doda, vice Mr. O.P. Thakur.
47. Mr. Dinesh Gupta, Munsiff, Katra, on his promotion as Sub Judge, is transferred and posted as Chief Judicial Magistrate, Leh, vice Ms. Spalzes Angmo.
48. Mr. Parvaiz Iqbal, Addl. Mobile Magistrate (T), Jammu, on his promotion as Sub Judge, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Srinagar vice Ms. Masarat Roohi.
49. Mr. Prem Sagar, Munsiff, Ukhral, on his promotion as Sub Judge, is transferred and posted as Sub Judge, Kupwara, vice Mr. Iqbal Ahmad Masoodi.
50. Mr. Mansoor Ahmad Lone, Munsiff, Kupwara is transferred and posted as Munsiff, Ganderbal, vice Mr. Iqbal Ahmad Akhoun.

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51. Ms. Archana Charak, Munsiff, Bishnah is transferred and posted as Munsiff/Addl. Spl. Mobile Magistrate, R.S. Pura, vice Mr. Slahudin Ahmad.
52. Mr. Abdul Qayoom Mir, Munsiff, Handwara is transferred and posted as Munsiff, Kupwara, vice Mr. Mansoor Ahmad Lone.
53. Mr. Parvin Pandoh, District Mobile Magistrate (T), Udhampur is transferred and posted as Munsiff, Katra, against available vacancy.
54. Mr. Noor Mohd. Mir, Munsiff, Bandipora is transferred and posted as Munsiff, Handwara, vice Mr. Abdul Qayoom Mir.
55. Ms. Swati Gupta, Munsiff/Addl. Spl. Mobile Magistrate, Samba, is transferred and posted as Sub Registrar, Jammu, vice Mr. Adnan Syed.
56. Mr. Mir Wajahat, Munsiff, Tral is transferred and posted as Addl. Mobile Magistrate (T), Srinagar, vice Mr. Abdul Bari.
57. Mr. Aadil Mushtaq, Munsiff, Pampore is transferred and posted as Munsiff, Shopian, vice Mr. Jahangir Ahmad Bakshi.
58. Ms. Fozia Paul, Munsiff/Addl. Spl. Mobile Magistrate, Awantipora, is transferred and posted as Munsiff, Pampore, vice Mr. Adil Mushtaq.
59. Mr. Feroz Ahmad Khan, Munsiff, Chadoora is transferred and posted as Munsiff, Tral, vice Mr. Mir Wajahat.
60. Mr. Sheikh Gowhar Hussain, City Munsiff, Srinagar is transferred and posted as Munsiff, Chadoora, vice Mr. Feroz Ahmad Khan.
61. Mr. Javed Rana, District Mobile Magistrate (T), Doda is transferred and posted as Munsiff, Ukhral, against available vacancy.
62. Mr. Jahangir Ahmad Bakshi, Munsiff, Shopian is transferred and posted as District Mobile Magistrate (T), Sopore, vice Ms. Tabasum.
63. Ms. Tabasum, Distt. Mobile Magistrate (T), Sopore is transferred and posted as City Munsiff, Srinagar, vice Mr. Sheikh Gowhar Hussain.
64. Mr. Sarfaraz Nawaz, District Mobile Magistrate (T), Rajouri is transferred and posted as Munsiff/Addl. Spl. Mobile Magistrate, Surankote, vice Mr. Tabraiz Ahmad.
65. Mr. Tsewang Phuntsog, Munsiff, Sanku is transferred and posted as Munsiff, Nobra, vice Ms. Phuntsog Angmo.

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66. Mr. Iqbal Ahmad Akhoo, Munsiff, Ganderbal is transferred and posted as Munsiff, Bandipora, vice Mr. Noor Mohammad.
67. Ms. Phuntsog Angmo, Munsiff, Nobra is transferred and posted as Munsiff, Khaltsi, vice Mr. Chemit Yurgyal.
68. Ms. Tabasum Qadir Parray, 1st Addl. Munsiff, Srinagar is transferred and posted as Munsiff, Budgam, against available vacancy.
69. Ms. Fariqa Nazir, Munsiff, LRP, High Court, Srinagar is transferred and posted as Munsiff/Addl. Spl. Mobile Magistrate, Awantipora, vice Ms. Fozia Paul.
70. Mr. Abdul Bari, Addl. Mobile Magistrate (T), Srinagar is transferred and posted as 1st Addl. Munsiff, Srinagar, vice Ms. Tabasum Qadir Parray.
71. Mr. Slahuddin Ahmed, Munsiff/Addl. Spl. Mobile Magistrate, R.S. Pura is transferred and posted as Addl. Mobile Magistrate (T), Jammu, against available vacancy.
72. Mr. Mudasar Farooq, Munsiff, Banihal is transferred and posted as Munsiff, Baderwah, vice Ms. Girja Shavan.
73. Mr. Muzamil Ahmad Wani, Munsiff, Tangdhar is transferred and posted as Munsiff, D.H. Pora, against available vacancy.
74. Mr. Touseef Ahmad Magray, Munsiff, Majalta is transferred and posted as Munsiff, Kishtwar, against available vacancy.
75. Ms. Jyoti Bhagat, Munsiff, Reasi is transferred and posted as Addl. Munsiff, Samba, vice Mr. Junaid Imtiyaz Mir.
76. Mr. Fidah Hussain Nayek, Munsiff/Addl. Spl. Mob. Magistrate, Kulgam is transferred and posted as Munsiff, Banihal, vice Mr. Mudasar Farooq.
77. Ms. Girja Shavan, Munsiff, Baderwah is transferred and posted as Munsiff, Bishnah, vice Ms. Archana Charak.
78. Mr. Tabraiz Ahmed, Munsiff/Addl. Spl. Mobile Magistrate, Surankote is transferred and posted as Distt. Mobile Magistrate (T), Rajouri, vice Mr. Sarfarz Nawaz.
79. Mr. Junaid Imtiyaz Mir, Addl. Munsiff, Samba is transferred and posted as Munsiff, Udhampur against available vacancy with additional charge of District Mobile Magistrate (T), Udhampur.



- 80. Mr. Shafiq Ahmad Malik, Munsiff, Thathri is transferred and posted as Munsiff, Kotranka, vice Mr. Sandeep Singh Sen.
- 81. Mr. Sandeep Singh Sen, Munsiff Kotranka is transferred and posted as Distt. Mobile Magistrate (T) Doda with additional charge of Munsiff, Thathri, vice Mr. Javed Rana.
- 82. Mr. Moneer Ahmad, Munsiff, Zanskar is transferred and posted as Munsiff, Sankoo, vice Mr. Tsewang Phuntsog.
- 83. Mr. Chemit Yurgyal, Munsiff/Addl. Spl. Mobile Magistrate, Leh presently shifted to Khaltsi is transferred and posted as Munsiff, Drass with additional charge of Munsiff, Zanskar, vice Mr. Moneer Ahmad.

Note: All the transferees shall move simultaneously after handing over the charge to the available Judicial Officer at the Headquarter.

By Order

12/18/17

(Sanjay Dhar)
Registrar General

No. 11029-207/GS

Dated 10-07-2017

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 2) Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship
- 3) Registrar Vigilance, High Court of J&K, Srinagar.
- 4) Registrar Judicial, High Court of J&K, Jammu/Srinagar,
..... for information.
- 5) All Principal District & Sessions Judges, _____
- 6) Concerned Judicial Officers, _____
- 7) Chief Accounts Officer, High Court of J&K, Srinagar,
- 8) Incharge Statistical Section, High Court of J&K, Main Wing, Srinagar
.....for information and necessary action.
- 9) I/C NIC for uploading the same on the official High Court website.
- 10) Office file.

12/18/17

Registrar General